

1	2	3	4	5	6	7
France	1437	14701	687	13532	860	25383
German F Rep	4863	106820	12764	273839	7349	257643
Hong Kong			200	4079		
Ivory Coast	1200	21603				
Japan	124	2910				
Kenya	13614	766273	12861	746545	9608	664845
Korea RP	200	15949				
Kuwait	20	280				
Maldives			6000	411156		
Nepal			9000	158426	460	5400
Pakistan	2059163	32928712	1953580	23511050	3117903	26586668
Portugal	1330	55880	424	21868	77	1482
Qatar						
Saudi Arab	24270	814224	22835	402635	1653	87416
South Africa						
Sri Lanka	38787	2545832	94887	6749714	69800	
Sweden	60	600	23	847		
Switzerland	1776	25623	2851	65697	2427	55642
Tanzania Rep	828	32794	1735	67081	647	52670
Uganda			125	2540		
J Arab Emsts	9922	163946	2382	114567	1750	85768
J K	91125	1942255	102400	2456277	68321	1138579
J S A			9984	275578	1895	81891
Yemen Republic	3645	105763				
G. Total	2275752	40142623	2267052	36306627	2319,983	34404,261

Source : DGCI & S, Calcutta.

### Revival of Sick Mills of JCI

2682. DR. KRUPASINDHU BHOI :  
SHRI MANORANJAN BHAKTA :

Will the Minister of TEXTILES be pleased to state

(a) whether the Government have prepared a revival plan for the sick Jute Mills of Jute Corporation of India;

(b) if so, the number of Jute Mills of JCI which have been declared sick; and

(c) the details of the revival plan prepared by the Government?

THE MINISTER OF TEXTILES (SHRI R.L. JALAPPA):

a) there are no jute mills of Jute Corporation of India Ltd.

(b) and (c). Do not arise.

### Expert Committee Report of SEBI

2683. SHRI DADA BABURAO PARANJPE : Will the Minister of FINANCE be pleased to state :

(a) whether the Government have received the

report of the experts Committee of the Securities and Exchange Board of India about the Mutual Fund;

(b) if so, the broad details of the recommendations made for accounting, valuation of investments pricing of units of Mutual Fund; and

(c) the action taken or proposed to be taken on recommendations?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) Yes, Sir.

(b) The Committee's recommendations regarding accounting relate to policies for disclosures in annual accounts and marking to market of investments. On valuation of investments, the recommendations cover valuation of traded instruments, non-traded instruments, warrants, convertibles etc. On pricing of units, the recommendations include pricing of open-ended schemes, repurchase prices etc.

(c) The recommendations have been accepted by the Securities and Exchange Board of India (SEBI). SEBI has initiated action for amending the SEBI (Mutual Funds) Regulations, 1993 based on the recommendations.